

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 84(ND) 2010
RT No.22/Chd/Pb/2016**

Rajneesh Gupta & Ors.

...Petitioners

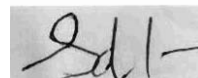
Versus.

M/s Essar Coatings India Ltd. & Ors.

...Respondents

Present: Mr. Rajansh Thukral and Ms. Surekha Thukral,
Advocates for petitioners.
Mr. Abhay K. Das, Advocate for respondents.

Learned counsel for respondents submits that he has made compliance as per the observation made in the order dated 22.03.2017. On request, matter is adjourned to 26.05.2017 for arguments and thereafter the case would be taken up on day to day basis. Brief written submissions by referring Annexures and page numbers of the Paper Book be submitted before 10.00 AM to the Bench Officer.



(Justice R.P. Nagrath)
Member (Judicial)

May 03, 2017
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